



2026:AHC:42585-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 3012 of 1983

Bachcha @ Sidh Gopal

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	S.K. Srivastava, S.M.A.Abdy Ami
Counsel for Respondent(s)	:	A.G.A.

Court No. - 43

HON'BLE SALIL KUMAR RAI, J.

HON'BLE DR. AJAY KUMAR-II, J.

1. Office in its note dated 29.08.2025 reports that information has been received from the Chief Judicial Magistrate, Hamirpur that the sole appellant Bachcha @ Sidh Gopal has died.
2. In view of the above, the appeal is declared to have abated and is **dismissed** as such.
3. Let the file of the case be consigned to records after remitting back the trial court records to the concerned court.
4. Sureties of the appellant stand discharged.

February 25, 2026

Monika

(Dr. Ajay Kumar-II,J.) (Salil Kumar Rai,J.)